


**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-105/2001/4004/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
Presiding Officer,  
Labour Court, Guwahati.

Dated Guwahati the <sup>4<sup>th</sup></sup>  May, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. LCG.11/2002-03/331 dtd. the 4<sup>th</sup> May, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 11.05.2023 and 12.05.2023, with station leave permission, from the evening of 10.05.2023 to the evening of 13.05.2023**, has been granted. The Presiding Officer, Industrial Tribunal, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-105/2001/4005-4006/A, dated** , 04-05-2023

Copy to:

1. The Presiding Officer, Industrial Tribunal, Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
